

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:499
ANSWERED ON:14.07.2014
INTRODUCTION OF TETRA SYSTEM
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has any proposal to introduce Terrestrial Trunked Radio (TETRA) system to meet the needs of the most demanding private mobile radio and public access mobile radio users in the country;
- (b) if so, the details thereof along with the funds earmarked in this regard;
- (c) the steps taken/being taken by the Government in this regard; and
- (d) the time by which it is likely to be implemented?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

(a) Madam, the Department of Telecom (DoT) issues the licenses for Captive Mobile Radio Trunking Service (CMRTS) and Public Mobile Radio Trunking Service (PMRTS) to the various applicant companies to meet the needs of the private mobile radio and public access mobile radio users respectively in the country. These licenses are technology neutral and licensees are free to deploy any technology in their network as per their choice including Terrestrial Trunked Radio (TETRA) system. Some of the licensees are already using TETRA systems in their networks. The Government does not have any specific proposal to introduce TETRA system separately.

(b) to (d) Does not arise in view of (a) above.